

47

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 07/(MAH)/2015
I.A. No. 36/2017 & 37/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

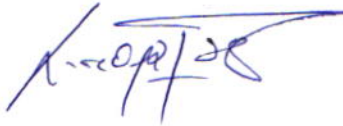
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: Mr. Anand Achyutrao Kulkarni
V/s.
Shri Shivsagar Sugar and Agro Products Ltd.


SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Satyajit Kakade	Adv for Petitioners	
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2)	Anand Kulkarni	P.I	
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3)	Venkangarala S. Prabh	P.4	
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4)	Devol Dighe ilb Satyan Israni	Adv v for R. 15	
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5)	Saurabh Kalia	Adv for R. 1 to 6 8 to 12 16 to 18 20	
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ORDER

IA 36/2017 & 37/2017 IN TCP 07/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 4.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)